

(b) A Technical Committee has been constituted by the Ministry of Health to examine the reasonableness of the cost of manufacture of certain drugs. The Committee has so far met four times and its recommendations are awaited.

L.I.C. Investments in Shipping

324. Shri Raghunath Singh: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the L.I.C. investment in shipping has decreased rapidly from 149 lakhs in 1958 to 84 lakhs in 1961; and

(b) if so, the reasons therefor?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Investment in 'Shipping' has decreased from Rs. 141 lakhs in 1958 to Rs. 76 lakhs in 1961.

(b) Redemptions and sales.

Super Market in Connaught Circus, New Delhi

325. Shri Ram Ratan Gupta: Will the Minister of Health be pleased to state:

(a) whether any progress has been made in the construction of super-market in Connaught Circus, New Delhi; and

(b) the main features of this scheme?

The Minister of Health (Dr. Sushila Nayar): (a) The New Delhi Municipal Committee have reported that tenders for the work have been received and are under consideration.

(b) Super Market will be six-storeyed building with a basement. It will have about 300 shops and storage in the basement. It is proposed to provide an average customer all his day to day necessities under one roof.

'Affairs of Nagpur Businessman'

326. Shri Balkrishna Wasnik: Will the Minister of Finance be pleased to

refer to the reply given to Short Notice Question No. 11 on the 19th September, 1963 and state:

(a) whether the investigations in the affairs of Shri Sriram Durga Prasad of Nagpur from whose premises hoarded gold had been seized, have been completed; and

(b) whether the nature of offence has been established?

The Minister of Finance (Shri T. T. Krishnamachari): (a) No, Sir.

(b) In view of the answer to part (a) of the question this does not arise.

Opium Smuggling

327. Shri Raghunath Singh: Will the Minister of Finance be pleased to state the number of cases of seizure of contraband opium and smuggling of opium detected during the last two months?

The Minister of Finance (Shri T. T. Krishnamachari): The number of cases and the quantity of contraband opium seized during August and September, 1963 are as under:—

	No. of cases	Quantity of opium seized kgms.
August, 1963	42	96,430
September, 1963	29	461,471

Loans for Rajasthan

**328. { Shri Karni Singhji:
Shri V. B. Deo:**

Will the Minister of Finance be pleased to state:

(a) the total loan granted to the Rajasthan State under various categories during the last five years ending March, 1963; and

(b) the amount of overdraft drawn by the Rajasthan State during this period?

The Minister of Finance (Shri T. T. Krishnamachari): (a) A statement is laid on the table of the House.

(b) As the cash balance position of the State Government keeps on varying from day to day, it is not possible to give any indication of the overdraft, if any, run by the Rajasthan Government in a given period. Moreover, in accordance with the normal banking practice, it is not usual to disclose the balance of the States with the Reserve Bank.

STATEMENT

Category	Amount
	(Rs. in crores)
1. Agricultural Production and Allied Schemes	12.41
2. Industrial Development	1.99
3. Community Development, Cooperation and NES Schemes	3.20
4. Miscellaneous Development Purposes	7.02
5. Major Irrigation and Multi purpose River Projects	66.56
6. Housing Schemes	2.50
7. Water Supply and Drainage Schemes	2.60
8. Sharing of Small Saving Collections	5.07
9. Ways and Means Advances	19.75
10. Other Loans	36.57
TOTAL	157.67

Family Planning

329. { Shri Karni Singhji:
Shri V. B. Deo:

Will the Minister of Health be pleased to state whether the allocation of funds for Family Planning has been made State-wise and the progress achieved in this behalf dur-

ing the last five years ending March, 1962?

The Minister of Health (Dr. Sushila Nayar): The allocation of funds for family planning is made separately for each State Government for every year since 1959-60. Four Statements showing allocations made, the number of family planning centres opened, the number of persons trained and the number of sterilization operations reported in each State are laid on the Table of the House. [Placed in Library. See No. LT-1881/63].

Nagarjunasagar Project

330. Shri Kolla Venkalah: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Andhra Pradesh have requested the Central Government to find a solution for the problem of financing the mighty Nagarjunasagar Project;

(b) the total cost of the project as per revised estimate and the costs met by the State Government;

(c) the amount advanced by the Centre as a loan to meet the cost; and

(d) whether the Central Government has considered any proposal for early completion of the project in view of the food scarcity in the country?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b):— Rs. 139.54 crores. The revised estimate is under examination in the Central Water & Power Commission. The Nagarjunasagar Project forms part of the State Plan and is being executed by the Government of Andhra Pradesh. The cost is met by the State Government. The Central Government is only giving assistance in the shape of interest bearing loans to cover the expenditure on this project.

(c) Rs. 62.86 crores upto the end of September, 1963.